

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

Original Application No.1087 of 2003  
ALLAHABAD THIS THE 29<sup>TH</sup> DAY OF AUGUST 2006.

HON'BLE MR. JUSTICE KHEM KARAN, V.C.

Diwan Singh  
S/o Shri Budh Singh  
R/o 41/12, Safaid Colony, Juhi,  
District Kanpur-208014.

.....Applicant.

(By Advocate: Sri S.K. Bahadur)

Versus.

1. Union of India through Secretary, Ministry of Communication, Department of Posts, New Delhi-110 001.
2. The Post Master General, Kanpur Region, Kanpur-208 001.
3. The Senior Superintendent of Post Offices, Kanpur City Division, Kanpur-208 001.

.....Respondents.

(By Advocate: Sri R.K. Tiwari)

O R D E R

Heard Sri S.K. Bahadur counsel for the applicant and Sri R.K. Tiwari counsel for the respondents.

2. Learned counsel for the applicant states that since pending claims of the applicant have been finalized so he does not want to press this O.A.
3. The O.A. is dismissed as not pressed with no order as to costs.

  
Vice-Chairman

Manish/-